

PENDENCY REPORT AS ON 13-02-2020

1	ABLAPL- Anticipatory Bail	7197
2	ADMLS-Admiralty Suits.	9
3	AHO-Appeal Against High Court Order.	50
4	ARBA-Appeals under Indian Arbitration Act.	262
5	ARBP-Petitions under Indian Arbitration Act.	194
6	AS-Admiralty Suit.	1
7	BLAPL-Bail Application.	3371
8	CEREF-Reference under Central Excise Act.	22
9	CMAPL-Miscellaneous Applications.	2452
10	CMPAT-Company Act.	84
11	CMP-Civil Miscellaneous Petition	2352
12	COA-Appeals against judgement in Comp.Pet.	19
13	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
14	CONTAC-Appeals against orders in Civil Contempt	5
15	CONTAR-Appeals against orders in CrI.Cont.mater	1
16	CONTC-Cotempt of Court Cases (Civil contempt)	4095
17	Contempt Petition in Cuttack Bench	27
18	CONTR-Proceeding relating to Criminal Contempt	45
19	COPET-Original Petition (Companies Act.)	138
20	CRA-Criminal Appeals	1050
21	CRLA-Appeal against Judgement/Sentence.	9716
22	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1480
23	CRLMA-Other Miscellaneous Application.	569
24	CRLMC-Appl.under Sec.482 Cr.P.C.	9837
25	CRLMP-Criminal Miscellaneous Petition	331
26	CRLREV-Criminal Revision.	8856
27	CRMC-Criminal Miscellaneous Case	23
28	CRP-Revision Petition.	155
29	CRREV-Criminal Revision	259
30	CS(OS)-Civil suits.	1
31	CUSREF-Reference under Customs Act.	3
32	CVA-Civil Appeals	3
33	CVREV-Civil Revision.	39
34	CVRVW-Civil Review.	19
35	DSREF-Confirmation under Sec.336 Cr.P.C.	5
36	EC-Execution Case.	3
37	ELA-Appeals from Judgement in Election Pet.	14
38	ELPET-Election Petitions.	28
39	EXFA-Execution First Appeal.	3
40	EXOS-Execution Application.	4
41	EXP-Execution Petition.	21
42	FA-First Appeal	1078
43	FAO-First Appeal from Orders.	2844
44	FA(OS)-FA from Judgement in original suits.	1
45	GA-Government Appeals	112
46	GCRLA-Government Appeals	390
47	GUAP-Pet. under Guardianship and Wards Act.	10
48	IP(M)-Main Petition (Insolvency ACT.)	1
49	ITA-Appeals Income-tax	372
50	JCRA-Jail Criminal Appeals	15
51	JCRLA-Jail Criminal Appeal	1209
52	JCRLRV-Jail Criminal Revision.	11
53	JCRMC-Jail Criminal Misc.Case.	1
54	LAA-Appeals (Land Acquisition Act)	959
55	LPA-Letters Patent Appeals.	34
56	MACA-Motor Accident Appeals.	6151
57	MAC-Motor Accident Claims.	1
58	MA-Miscellaneous Appeals	100
59	MATA-Matrimonial Cases (Appeals)	873
60	MFA-FA against Spl. Jurisdiction Cases.	10

61	MJC-Misc.Judicial Case.	59
62	MSA-SA from judgements in Misc. Cases.	85
63	OCRMC-Original Crl. Miscellaneous Case	100
64	OJC-Original Jurisdiction case (Writ)	1633
65	OREF-References.	1
66	Original Application in Bhubaneswar Bench	14
67	Original Application in Cuttack Bench	153
68	OS-Original Suit.	1
69	OTAPL-Other Tax Applications.	113
70	OTC-Other Tax Case.	6
71	OVTA-Tax Appeal Under OVAT Act.	1
72	RCFA-First Appeals(Rent Control Matters)	1
73	Review Petition in Cuttack Bench	4
74	RFA-FA from Judgement and Decree in Suit	2167
75	RPFAM-Revision US 19 of Family Court Act.	1613
76	RSA-Second Appeal from Judgement and Decree.	6635
77	RVWPET-Review Petition.	1771
78	SAO-Second Appeal from Appellate Order.	217
79	SA-Second Appeal	2314
80	SCLP-Pet.for leave to appeal to Supreme Court	1
81	SJC-Special Jurisdiction Case (Tax Matters)	179
82	SM-Suo Motu.	46
83	SPA-Sp.Appeal before DB ...	5
84	STAPL-Appl.for direction to make a reference.	1
85	STREV-Sales Tax Revision.	1553
86	TA-Tax Appeal	12
87	TEST-Testamentary Cases.	1
88	TREV-Tax Revesion	99
89	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	253
90	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	821
91	WA-Appeals before DB against SB Judgement	3148
92	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	700
93	WP(C)-Writ Petition under Art.226 and 227.	61330
Grand Total		151954